

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103

C.A No. 1230 /CIII/ND/2020

in

IB-1406(ND)/2019

IN THE MATTER OF:

M/S. Superlative Products Pvt. Ltd.

Vs.

M/s. Gem Batteries Pvt. TLD.

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 05.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

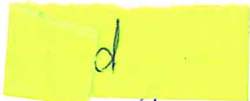
For the Respondent/CD :

For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List on 14.05.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)